

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan
NAME OF THE RESPONDENT(S) : Balaji Rubber industries pvt ltd
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) Dr. K.S. Ravechandran P.C.S. } Counsel for
M.K. Preetha Adv. } Petitioners No. 1 to 5
for KSR & Co.

2) Sandeep Kumar
for Cibi Vishnu

Respondent

3) D. Vinod
For B. Dhanaraj

Respondent 7-9

ORDER

List this matter on 01.11.2018.

^{sd -}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd -}
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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